

SCHEDULE

FORM A

Public Announcement

[Under regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

FOR THE ATTENTION OF THE CREDITORS OF VRUNDAVAN CERAMIC PRIVATE LIMITED.

Relevant Particulars

1.	Name of corporate debtor	Vrundavan Ceramic Private Limited.
2.	Date of incorporation of corporate debtor	06 th July 1999
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Ahmedabad (Ministry of Corporate Affairs)
4.	Corporate Identity Number of Corporate Debtor	U26914GJ1999PTC036237
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered office: Survey No 143/2, 8-A National Highway B/H Gangotri Glazed Tiles Vill. Dhuva Tal Wankaner 363622, Gujarat
6.	Insolvency commencement date in respect of corporate debtor	21 st January 2020, However certified copy of order received on 29.01.2020.
7.	Estimated date of closure of insolvency resolution process	18 th July 2020 (180 days from commencement of CIRP).
8.	Name and registration number of the Insolvency Professional acting as Interim Resolution Professional.	Shri Arvind Gaudana, Company Secretary and Insolvency Professional Reg No. IBBI/IPA-002/IP-N00283/2017-18/10841
9.	Address and e-mail of the interim resolution professional, as registered with the Board.	307, Ashirwad Paras, Corporate Road Nr. Prahladnagar Garden, Satellite, Ahmedabad-380015, Gujarat Email : arvindg_cs@yahoo.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	307, Ashirwad Paras, Corporate Road Nr. Prahladnagar Garden, Satellite, Ahmedabad-380015, Gujarat Email: arvindg_cs@yahoo.com Phone: 079-40324567/68
11.	Last date for submission of claims	12 th February, 2020.



12.	Class of Creditors, if any, under Clause (b) of Sub-Section (6A) of Section 21, as ascertained by interim resolution professional.	Not Identified as on date.
13.	Names of Insolvency professionals identified to act as Authorised representative of creditors in class	Not Identified as on date.
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: https://ibbi.gov.in/home/downloadforms.html Physical Address: 307, Ashirwad Paras, Nr. Prahladnagar Garden, Satellite, Ahmedabad-380015, Gujarat

Notice is hereby given that the Hon'ble National Company Law Tribunal (NCLT), Ahmedabad Bench, has ordered the commencement of a corporate insolvency resolution process against the Vrundavan Ceramic Private Limited. vide order No 561/7/NCLT/AHM/2018 dated 21st January 2020.

The creditors of Vrundavan Ceramic Private Limited are hereby called upon to submit a proof of their claims on or before 12th February, 2020 to **CS Arvind Gaudana, Interim Resolution Professional at the address mentioned at entry 10 above.**

The financial creditors shall submit their proof of claims by **electronic means only**. The other creditors, including operational creditors, workmen(s) and employee(s), may submit proof of claim in person, by post or electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 30th January 2020

Place: Ahmedabad



CS Arvind Gaudana
Interim Resolution Professional